

CA No. 30 of 2016  
IN  
CP NO. 146(ND)/2012  
RT No.27/2016

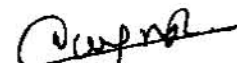
M/s Aar Kay Chemicals & Ors. ...Petitioners


Versus.

M/s A.P.Refinery Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Anand Chhibar, Senior Advocate with Mr. Rajansh Thukral, Mr. Aniruddha Choudhury, Advocates and Mr. Gaurav Mehta, Practising Company Secretary for petitioners.  
Mr. J.S. Puri, Advocate with Mr. Ashish Bansal and Mr. Sunish Bindlish, Advocates for respondents.

CA No. 30 of 2016 has been filed by the petitioners. This is accompanied by affidavits statedly by three of the arbitrators out of the six, with prayer to take the affidavits on record. Notice of motion of the CA to the counsel for the respondents for 09.12.2016. Let reply thereto be filed at least two days before the date fixed with copy advance to the counsel opposite.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

November 30, 2016  
saini